

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 AS ON 31.12.2021

1. Name of Officer (in full): - Shri Subburaj M
 2. Service to which the officer belongs: - Regional Analytical Laboratory, Kozhikoda, Kerala
 3. Present post held: - Deputy Director, ER, Kolkata
 4. Present Basic Pay:- 67,500/-
 5. Date of appointment: 01.07.2019
 6. Date of Birth: 06.05.1972

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Signature

Name:- Subburaj M

10-06-2022

Designation: Deputy Director

मुख्यालय, कोलकाता-700091
 उप निदेशक, Deputy Director
 भारतीय खाद्य सुरक्षा और मानक प्राधिकरण,
 Food Safety & Standards Authority of India
 स्वास्थ्य और परिवार कल्याण विभाग, भारत सरकार
 Ministry of Health & Family Welfare, Govt. of India
 पूर्वी क्षेत्र, कोलकाता/ Eastern Region, Kolkata-700091

Note

- * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- ** Includes short term leases also.
- The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15 (3) of the Central Civil Services (Conduct) Rules, 1955, (now rule 18(1) of the CCS (Conduct) Rules, 1964) on the first appointment to the Service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on Government servant.
- The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- ALS officers are requested to fill the form in duplicate.
- All columns should be filled duly typed neatly.